

S.N O	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITU TION	DATE OF DISPOSAL	OFNO. DAYS BETWEEN THE DATE OF INSTITUTI ON AND DISPOSAL	OFNO. DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	OFNO. OF ADJOUR NMENT GRANTE D
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	Suit for Recovery	CS COMM- 764/2023	08.05.2023	02.04.2025	695	13	3
			Suit for Recovery	CS COMM- 3760/2021	28.09.2021	03.04.2025	1283	34	3
			Suit for Recovery	CS COMM- 1471/2022	03.06.2022	04.04.2025	1036	34	2
			Suit for Recovery	CS COMM- 1498/2023	16.11.2023	07.04.2025	508	9	1
			Suit for Recovery	CS COMM- 399/2024	23.03.2024	09.04.2025	382	32	1
			Suit for Recovery	CS COMM- 1083/2024	30.09.2024	15.04.2025	197	12	1
			Suit for Recovery	CS COMM- 2464/2022	07.11.2022	23.04.2025	898	24	2
			Suit for Recovery	CS COMM- 2902/2021	21.08.2021	26.04.2025	1344	50	3
			Suit for Recovery	CS COMM- 401/2024	26.03.2024	30.04.2025	400	21	2
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	CS (COMM)/10 51/2023	19-07- 2023	02-04-2025	623	9	nil
			CS (COMM)	CS (COMM)/8 84/2023	31-05- 2023	04-04-2025	674	10	nil
			CS (COMM)/	CS (COMM)/97 2/2019	01-07- 2019	05-04-2025	2105	16	1
			CS (COMM)/	CS (COMM)/97 5/2019	01-07- 2019	05-04-2025	2105	16	1
			CS (COMM)/	CS (COMM)/45 5/2024	12-04- 2024	08-04-2025	361	12	nil
			CS (COMM)/	CS (COMM)/11 71/2024	23-10- 2024	26-04-2025	185	11	1
			CS (COMM)/	CS (COMM)/11 84/2024	25-10- 2024	29-04-2025	186	13	1
3	SH ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	CENTRAL	OMP (COMM)	12/2023	25.01.2023	24.04.2025	820	4	5
			Suit for Recovery	94/2024	16.01.2024	26.04.2025	468	2	1
			Suit for Recovery	1386/2022	31.05.2022	01.04.2025	1068	0	4

OMP(I)COMM	80/2025	22.01.2025	02.04.2025	70	0	0
OMP(I)COMM	81/2025	22.01.2025	02.04.2025	70	0	0
EXECUTION	249/2024	03.07.2024	02.04.2025	275	0	2
OMP(I)COMM	79/2025	22.01.2025	02.04.2025	70	0	0
EXECUTION	124/2025	06.03.2025	03.04.2025	28	0	0
OMP(I)COMM	244/2025	17.03.2025	04.04.2025	18	0	0
OMP (I) COMM	1347/2024	12.12.2024	04.04.2025	113	0	0
OMP (I) COMM	1138/2024	15.10.2024	04.04.2025	171	0	0
RP(CIVIL)	9/2025	02.04.2025	09.04.2025	7	0	0
Suit for Recovery	1280/2025	22.11.2024	15.04.2025	144	0	1
Suit for Recovery	310/2025	19.03.2025	16.04.2025	28	0	0
OMP (I) COMM	99/2025	27.01.2025	16.04.2025	79	0	0
OMP (I) COMM	1332/2024	11.12.2024	16.04.2025	128	0	0
EXECUTION	130/2025	07.03.2025	17.04.2025	41	0	0
Suit for Recovery	1153/2024	21.10.2024	21.04.2025	182	0	0
Suit for Recovery	974/2024	07.09.2024	21.04.2025	226	0	2
Suit for Recovery	956/2022	28.03.2022	24.04.2025	1123	2	4
Suit for Recovery	1267/2024	19.11.2024	25.04.2025	157	0	0
Suit for Recovery	382/2025	05.04.2025	26.04.2025	21	0	0
Suit for Recovery	965/2024	05.09.2024	26.04.2025	233	3	2
OMP(I)COMM	1316/2024	10.12.2024	30.04.2025	141	0	0

4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	OBJECTION U/S 34 OF ARBITRATION ACT	OMP (COMM)/95/2024	07-11-2024	01-04-2025	145 DAYS	9 DAYS	NIL
			RECOVERY	CS (COMM)/908/2024	22-08-2024	02-04-2025	223 DAYS	SAME DAY	NIL
			RECOVERY	CS (COMM)/509/2023	21-03-2023	04-04-2025	745 DAYS	10 DAYS	NIL
			RECOVERY	CS (COMM)/315/2024	29-02-2024	04-04-2025	400 DAYS	7 DAYS	NIL
			RECOVERY	CS (COMM)/498/2024	23-04-2024	21-04-2025	368 DAYS	14 DAYS	NIL
			RECOVERY	CS (COMM)/525/2018	01-12-2018	26-04-2025	2338 DAYS	17 DAYS	TWO
			RECOVERY	CS (COMM)/1432/2020	05-10-2020	26-04-2025	1664 DAYS	17 DAYS	TWO
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	RECOVERY	CS (COMM)-1338/2023	28.04.2025	28.04.2025	564 DAYS	2 DAYS	NIL
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)	1372/2023	18.10.2023	03.04.2025	533 DAYS	5 DAYS	NIL
			CS (COMM)	154/2024	25.01.2024	03.04.2025	434 DAYS	1 DAY	NIL
			CS (COMM)	1063/2024	25.09.2024	16.04.2025	203 DAYS	1 DAY	NIL
			OMP (COMM)	9/2025	19.03.2025	17.04.2025	29 DAYS	1 DAY	NIL
			OMP (COMM)	102/2024	30.11.2024	24.04.2025	145 DAYS	3 DAYS	NIL
			CS (COMM)	1297/2024	26.11.2024	30.04.2025	155 DAYS	1 DAY	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS (COMM)	1080/2023	22.07.2023	19.04.2025	637	2	0
			CS (COMM)	1333/2022	27.05.2022	26.04.2025	1062	2	0
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	CS-895/23	02.06.2023	03.04.2025	671	17	1
			RECOVERY	CS-1038/23	18.07.2023	07.04.2025	629	1	1
			RECOVERY	CS-474/24	19.04.2024	08.04.2025	354	6	1
			RECOVERY	CS-928/21	16.03.2021	09.04.2025	1485	23	1

				OMP (COMM)- 134/23	31.07.2023	15.04.2025	624	1	1
			RECOVERY	CS-1623/23	21.12.2023	19.04.2025	485	51	2
			RECOVERY	CS-907/24	21.08.2024	19.04.2025	241	6	1
			RECOVERY	CS-423/24	03.04.2024	22.04.2025	384	6	1
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS	CS (COMM)/27 /2024	04-01- 2024	01-04-2025	453	14	
			CS	CS (COMM)/67 8/2024	03-06- 2024	01-04-2025	302	12	
			CS	CS (COMM)/37 9/2024	18-03- 2024	02-04-2025	380	14	
			CS	CS (COMM)/48 7/2024	22-04- 2024	04-04-2025	347	13	
			CS	CS (COMM)/11 56/2023	11-08- 2023	19-04-2025	517	22	
			CS	CS (COMM)/12 1/2020	15-01- 2020	07-04-2025	1909	6	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	976/2023	01.07.2023	04.04.2025	643	10	0
			CS(COMM)	76/2023	14.12.2023	04.04.2025	475	6	0
			CS(COMM)	2556/2022	25.11.2022	17.04.2025	874	1	0
			CS(COMM)	1256/2024	16.11.2024	25.04.2025	160	6	0
			CS(COMM)	1240/2024	28.04.2025	28.04.2025	167	3	0
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						

16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL							
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL							
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL							
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL							
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
25	SH. SANDEEP YADAV	SOUTH	NIL							
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	CS (COMM)	202/2024	20-03-2024	04-04-2025	380	NIL	NIL	
			CS (COMM)	995/2022	06-10-2022	08-04-2025	915	NIL	NIL	
			CS (COMM)	220/2024	27-03-2024	21-04-2025	390	NIL	NIL	
29	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH- EAST	CS/COMM/635/2022	04.07.2022	01.04.2025	1002	N/A	3		
			CS/COMM/12/2024	06.01.2024	15.04.2025	465	14	N/A		
			CS/COMM/933/2022	09.09.2022	19.04.2025	953	14	N/A		
			CS/COMM/25/2024	12.01.2024	19.04.2025	463	17	N/A		
			CS/COMM/556/2021	29.11.2021	21.04.2025	1239	1	N/A		

			CS/COMM/2933/2024	31.07.2024	22.04.2025	265	1	N/A	
			CS/COMM/975/2022	28.09.2022	22.04.2025	937	16	N/A	
			CS/COMM/623/2021	17.12.2021	25.04.2025	1225	8	N/A	
			CS/COMM/812/2022	18.08.2022	29.04.2025	985	1	N/A	
			CS/COMM//957/2022	22.09.2022	29.04.2025	950	6	N/A	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL						
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL						
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL						
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL						
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL						
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL						
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAH DARAN	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAN	NIL						
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARAN	NIL						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAH DARAN	NIL						

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL						
44	SH.VINOD YADAV	NORTH-WEST	NIL						
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL						
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL						
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 18/2024	09.01.2024	04.04.2025	451	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 13/2024	18.01.2024	19.04.2025	467	NIL	NIL
			COMMERCIAL SUIT	OMP COMM. 5/2025	06.03.2025	25.04.2025	50	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 21/2024	10.01.2024	28.04.2025	474	NIL	NIL
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	CS (COMM)/74/2023	13-02-2023	02-04-2025	779	6	NIL
			Commercial Suit	CS (COMM)/150/2024	12-03-2024	29-04-2025	413	5	NIL
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	Commercial Suit	NIL	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	CS(COMM)	264/2023	27.05.2023	21.04.2025	695 DAYS	20 DAYS	NIL
			CS(COMM)	293/2023	08.06.2023	23.04.2025	685 DAYS	NIL	NIL
			COUNTER CLAIM	442/2023	20.09.2023	30.04.2025	588 DAYS	26 DAYS	NIL